

[Print](#)**Defective Case Register from 2026-09-26 to 2026-09-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/43557/2026	RAJENDRA NARAYAN ROUT	2026-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-CRLMC/28840/2026	DEEPAK KUMAR DAS	2026-09-26	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Sl. no.2 not correctly furnished in Affidavit. 2. A. Court Fee Rs.5.50/- to be paid.
3	D-ABLAPL/28903/2026	SAUMYA RANJAN PRADHAN	2026-09-26	1. The name and address of the Victim and her relations name may redacted from F.I.R.copies. 2. The un-redacted F.I.R.copies may be kept in sealed cover. 3. Page Nos.14 and 15 are not legible properly.
4	D-WP(C)/40711/2026	BHAKTA RANJAN BARIK	2026-09-26	1. Para 16 missing. 2. Page 32 missing. 2. Receipt Showing Serv.copy To cg not Filed.
5	D-CRLMC/27371/2026	PRASANTA KUMAR JENA	2026-09-26	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Annexures numbers not correctly furnished in page no.6. 2. Certified copy of Annex-4 not filed.
6	D-ABLAPL/29467/2026	ABHILASH MISHRA	2026-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The details of informant under Anx-1 and 2 be redacted and unredacted copy of FIR be kept in a sealed cover. 2.In reference certificate Apex Court information not given. 3. Deponent not signed In declaration.
7	D-WP(C)/45417/2026	AKSHAYA KUMAR NAYAK	2026-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page No.223 233 296 314 336 338 not legible. 2.Annexure-19 not reflected in top of page-248.
8	D-ABLAPL/29469/2026	RAKESH KUMAR ROUTRAY	2026-09-26	Copy of Aadhar card in ANX-1 be kept in a sealed cover.

9	D-ABLAPL/29473/2026	PRASANT KUMAR BARIK	2026-09-26	In prayer name of PS not mentioned.
10	D-CRLREV/27882/2026	PUSPAMITRA MOHAPATRA	2026-09-26	Put SR redacting the name of Victim / informant/ Relatives./Address /College to be redacted From synopsis , petition and Annexure and be kept sealed cover.
11	D-CRLREV/27857/2026	PRASANTA KUMAR DAS	2026-09-26	1.Authentication fee Rs 2.20 not paid in annex-3
12	D-ABLAPL/29474/2026	MITHUN DAS	2026-09-26	Provision of Law not correctly furnished.
13	D-WP(C)/43634/2026	TIKERAM MEHER	2026-09-26	1. In Index, Annexure -6 not page marked. 2. Annexure-1 not legible
14	D-CRLREV/26994/2026	DEBASISH SAMAL	2026-09-26	1 Good ground certificate not furnished.
15	D-WP(C)/43910/2026	DAYANIDHI MISHRA	2026-09-26	Receipt Showing Serv.copy To ct not Filed.
16	D-ABLAPL/29410/2026	MANORANJAN DAS	2026-09-26	1.In synopsis PS mismatch with PS no. mentioned in FIR copy. 2.Lower court mentioned in Synopsis mismatch with cause title.
17	D-CRLREV/28346/2026	SK. ZAFARULLA	2026-09-26	1. Vig copy to be served
18	D-CRLMC/29188/2026	BIJAY KUMAR BEHERA	2026-09-26	14-NOT PROPERLY INDEXED. 1.Index and Annexure not page marked. 2. Name of the petitioner, Address and Nomenclature not furnished in V.nama
19	D-CRLMC/29244/2026	JAGABANDHU SAHU	2026-09-26	1.Redacted version of Annexures be filed and Unredacted version be kept in closed cover to conceal identity of informant.
20	D-ABLAPL/29454/2026	MANORANJAN MUDULI	2026-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The informant and his other details in Anx-1 2 and 4 be redacted and unredacted copy be kept in a sealed cover.
21	D-WP(C)/43990/2026	KISHORE KUMAR MISHRA	2026-09-26	1. Index, Synopsis, date chart not signed by filing advocate. 2. Receipt Showing Serv. copy To cg not Filed.
22	D-CRLREV/27281/2026	SURYAKANTA DASH	2026-09-26	Put up SR after consolidation petition filed.
23	D-ABLAPL/29468/2026	RAKESH KUMAR DAS	2026-09-26	In reference certificate Apex Court information not mentioned.
24	D-CRLMC/28836/2026	SRINIBAS KHANDAI	2026-09-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.27 Annex-4 not exhibited. 2. Authentication Fee Rs 4.40/-to be paid. 3. Petitioner No.2 not executed in V.nama.
25	D-WP(C)/44957/2026	PRATAP NAIK	2026-09-26	14-NOT PROPERLY INDEXED. 1.Nomenclature and names of parties not furnished in V.nama.2.Page marking of Index not done.

26	D-CRLREV/27806/2026	SAROJANANDA MISHRA	2026-09-26	Good ground certificate not furnished
27	D-CRLREV/27433/2026	BIJAYA KUMAR RAGADA	2026-09-26	put up stamp report after Consolidation petition filed .
28	D-WP(C)/43028/2026	BIBHUTI BHUSAN PANDA	2026-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page marking of Ann.13 in Index not correct. 2. Ann.9 not legible.
29	D-CRLREV/27428/2026	BUDHIRAM DAS	2026-09-26	Put up SR after filing Consolidation petition filed.
30	D-WP(C)/43422/2026	DWARIKA PRASAD MOHANTY	2026-09-26	1. Court fee Rs 12/ deficient in W.P
31	D-ABLAPL/29403/2026	ALOK KUMAR MOHAPATRA	2026-09-26	1. Index is not properly paginated. 2. Court fee on the first Page of Cause Title has not been furnished. 3. The name of the Victim/Informant and her relations name may be redacted from petition and F.I.R.copies. 4. The un redacted F.R. copies may be kept in sealed cover.
32	D-WP(C)/43742/2026	UMAKANTA MISHRA	2026-09-26	1. In date chart name of a person other than the petitioner be removed.
33	D-MACA/44102/2026	DEBASISH PATNAIK	2026-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
34	D-MACA/44029/2026	PRADEEP KUMAR MISHRA	2026-09-26	further SR after filling of c copy
35	D-WP(C)/43756/2026	SEPHALEE DAS	2026-09-26	1. Court fee Rs 18/- deficient in W.P. 2. Annexure-12 not mentioned in the Index 3. Annexure-12 not in the proper place 4. Put up for S.R there After
36	D-MACA/44036/2026	SUBRAT SATPATHY	2026-09-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
37	D-CRLMC/28876/2026	JUGALA KISHORE PANDA	2026-09-26	Receipt Showing Serv.copy To Vigilance not Filed.
38	D-WP(C)/44402/2026	RAMANATH ACHARYA	2026-09-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Address of Opp. party No.1 not properly mentioned.
39	D-MACA/44100/2026	DEBASISH PATNAIK	2026-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-WP(C)/43747/2026	SANDHYARANI PANI	2026-09-26	1. Paragraph 2 of the W. P not filled.
41	D-MACA/44037/2026	KAPILA CHARAN NAYAK	2026-09-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
42	D-ABLAPL/29412/2026	AMIT KUMAR NATH	2026-09-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE

				APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Ld. Advocate has not put his Signature on the Assessment Slip 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 3. OHCBAMW Fee of Rs. 50/- in shape of Stamp has not been fixed on the V. nama
43	D-CONTC/45589/2026	DR. BINODA KUMAR MISHRA	2026-09-26	i) Paragraphs mention in the petition nor corrected.
44	D-CRLMP/27553/2026	PRASHANTA KUMAR DAS	2026-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant and Family Members from the petition and Annexures.
45	D-ABLAPL/29297/2026	TANMAYA KUMAR MOHANTY	2026-09-26	1. Provision of law incorrectly furnished. 2.Book mark and Index page mark mismatch.
46	D-WP(C)/43095/2026	SHASHI BHUSAN JENA	2026-09-26	1.Date of order of Ann.1 in Para 2 of prayer not correct. 2. Deficit CF of Rs.30 to be paid on petition. 3. Page 110 and 111 missing.
47	D-ABLAPL/29262/2026	T.S.SWARAJ	2026-09-26	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
48	D-ABLAPL/29258/2026	BIRANCHI NARAYAN MOHANTY	2026-09-26	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
49	D-ABLAPL/29295/2026	SOUGAT DASH	2026-09-26	In book mark ANX-2 not page marked
50	D-ABLAPL/29479/2026	BISWAJIT NAYAK	2026-09-26	In reference certificate Apex Court information not mentioned.
51	D-ABLAPL/29486/2026	SARADA PRASAD DASH	2026-09-26	In reference certificate earlier ABL-4703/25 not furnished
52	D-CRLA/24388/2026	BIBEKANANDA MAHAPATRA	2026-09-26	1.Mob.no. and address of informant appearing in Page no.10 be redacted. 2.Mob no. of informant at page 12 be redacted. 3.Name of informant and her other details appearing Final Form and Page.28(Deposition) be redacted. 4. Period of Delay 7 days, Limitation petition not filed
53	D-WP(C)/44774/2026	TRILOCHAN BARIK	2026-09-26	1.Code wrongly indicated in index.
54	D-WP(C)/43076/2026	SAUMYA RANJAN MISHRA	2026-09-26	1. Page marking of Ann.7 9 12 13 15 and 16 in Index not correct. 2. Complete address of Opposite parties not furnished. 3. Occupation of Deponent not furnished.
55	D-WP(C)/43250/2026	DWARIKA PRASAD MOHANTY	2026-09-26	Sl. No. of Opp. Party (Executive Engineer) not mentioned.

56	D-WP(C)/42581/2026	MANOJ KUMAR MALLICK	2026-09-26	1. Department and Address not mentioned in Opp. part no.1 in the cause title of the W.P
57	D-WP(C)/44063/2026	JAGAJIBAN PRADHAN	2026-09-26	1.Wrongly mentioned as O.P.No.2 4 and 3 instead of 4 and 5 for address in C.title. 2.Paragraphs not properly mentioned in petition as well as declaration.
58	D-WP(C)/43081/2026	SHASHI BHUSAN JENA	2026-09-26	1. Deficit CF of Rs.24 to be paid on petition. 2. Ann.4 not attested.
59	D-WP(C)/43026/2026	ANIMESH MOHANTY	2026-09-26	1. Reference certificate not furnished. 2. Date of Appointment letter in Ann.1 mentioned in para 3 9th line not correct. 3. Paragraphs in petition not properly serial numbered.
60	D-WP(C)/44676/2026	PRAVASH CHANDRA JENA	2026-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-WP(C)/42205/2026	MANOJ KUMAR MALLICK	2026-09-26	1. OP No.1 not proper. Dept., Designation and address not furnished.
62	D-BLAPL/29307/2026	BISWANATH BEHERA	2026-09-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference Certificate not properly mentioned regarding similar application has or has not been made to the Supreme Court and involved in any other criminal case or not. 2.Name and details of Informant mentioned in para-2 of the petition be redacted. 3.Name and details of Informant/victim mentioned in Annexure-1 be redacted. 4.Redacted copy of the same be filed AND Non-redacted copy of FIR be kept in closed envelop.
63	D-CONTC/45313/2026	ADV.	2026-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
64	D-WP(C)/44680/2026	PRAVASH CHANDRA JENA	2026-09-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
65	D-CONTC/45588/2026	ADV.	2026-09-26	1.WP(C).no wrongly mentioned in Date chart
66	D-WP(C)/43630/2026	SOURAV DAS	2026-09-26	1. Address of the opp party no 1 wrongly furnished.
67	D-CONTC/45716/2026	ADV.	2026-09-26	8-CAUSE TITLE NOT IN ORDER. 1.Direction issued to op.3 in WP(C),but same opp not made party.
68	D-CMP/45176/2026	AKSHAYA KUMAR SAHOO	2026-09-26	1.Synopsis AND Date chart not accompanied with the Petition.2.The discrepancy in the name of O.P No-1 as per Trial Court be reconciled.3. The Case mentioned under A-1 does not tally with the Index.
69	D-WP(C)/43632/2026	SOURAV DAS	2026-09-26	1. Address of the opp. party no 1 wrongly furnished.

70	D-WP(C)/43967/2026	SOMA PATNAIK	2026-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petitioner no.8 and 12 not signed in V.nama.
71	D-ABLAPL/29462/2026	HARAPRASAD PANDA	2026-09-26	1. Paragraphs mentioned in the petition is not under the Affidavit. 2. Annexure 3 has not been mentioned in Annexure 3.
72	D-ABLAPL/29433/2026	MANAS KUMAR CHAND	2026-09-26	1. Reference certificate is not correctly furnished.
73	D-WP(C)/43294/2026	DEBABRATA DAS	2026-09-26	1.Address of Opp.Party No.3 and 4 not properly mentioned. 2.Pager No.34-38 not legible.
74	D-WP(C)/43296/2026	DEBABRATA DAS	2026-09-26	1.Address of Opp.Party No.3 and 4 not properly mentioned. 2.Pager No.18-19 not legible. 3.Paragraphs not properly mentioned in declaration.
75	D-ABLAPL/29476/2026	JITENDRA SAMANTARAY	2026-09-26	In index, Anx-1 not correctly page marked.
76	D-WP(C)/43433/2026	DWARIKA PRASAD MOHANTY	2026-09-26	1. Court fee Rs 12/- deficient in W.P
77	D-ABLAPL/29477/2026	BISWAJIT NAYAK	2026-09-26	Reference certificate not correctly furnished.
78	D-CONTC/45524/2026	RAJENDRA NARAYAN ROUT	2026-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-ABLAPL/29407/2026	NIRANJAN BEHERA	2026-09-26	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Details of the Informant / Victim need to be redacted from all places of Annexure 1
80	D-CONTC/45527/2026	ADV.	2026-09-26	1.Between Page 16 and 17 one page inadvertently crept in the soft copy be deleted by Office.
81	D-ABLAPL/29401/2026	ALOK KUMAR MOHAPATRA	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Odia script vide Annexure 1 is incomplete 3. Details of the Informant/ Victim need to be redacted from all places of Annexure 1 and 2
82	D-ABLAPL/29444/2026	TUKUNA KUMAR MISHRA	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024
83	D-WP(C)/43366/2026	SANDHYARANI PANI	2026-09-26	1.Occupation of deponent not mentioned in affidavit. 2.Vernacular Certificate Not correctly Furnished. 3.Date of Order of Judgement mentioned in Index AND averment (Annexure-9) mismatch.
84	D-ABLAPL/29442/2026	AMLAN SHAKTI PAUL	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title
85	D-BLAPL/29200/2026	DEEPAK KU SAHOO	2026-09-26	Paragraphs not properly mentioned in petition as well as declaration.
86	D-WP(C)/45598/2026	SANTOSH KUMAR CHAKRABARTI	2026-09-26	Deficit court Rs 12/- not paid in Cause Title.

87	D-ABLAPL/29415/2026	JAYANTA KUMAR MAJHI	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
88	D-ABLAPL/29409/2026	JAYANTA KUMAR MAJHI	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024
89	D-WP(C)/43790/2026	DWARIKA PRASAD MOHANTY	2026-09-26	1. Court fee Rs 24/- deficit in W.P
90	D-ABLAPL/29439/2026	SARBESWAR SAHOO	2026-09-26	1. In A. Bail Application, Paragraph Serial No. is wrong 2. In affidavit under Declaration, the Sl.No. of Paragraph is wrong . It will be from 1 -11
91	D-CMP/44974/2026	AMIT PRASAD BOSE	2026-09-26	1.page no.17 and 18 not legible
92	D-WP(C)/44262/2026	SUSHANT KUMAR PRADHAN (3)	2026-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
93	D-WP(C)/43779/2026	GYANA RANJAN MAHAPATRA	2026-09-26	1. Paragraph 3 of the W.P not filled. 2. In I. A,Paragraph of the I.A not chronologically furnished. 3. In declaration under affidavit,No. of paragraphs wrongly furnished in I.A
94	D-ABLAPL/29422/2026	RAJIB RATH	2026-09-26	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Stamp of Rs. 50/- towards OHCBAMW Fee has not been affixed on the V. nama
95	D-ABLAPL/29509/2026	PRAMOD KUMAR JENA	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. In affidavit at Undertaking the Para shall be from 1-8 instead of 1-7
96	D-ABLAPL/29534/2026	BIKASH KARNA	2026-09-26	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate. 2)Paragraph in the declaration is wrong
97	D-WP(C)/44265/2026	NIRANJAN PANDA	2026-09-26	1.In affidavit, Occupation of the deponent not furnished. 2. MAC case wrongly furnished in cause title of the W.P
98	D-CMP/44911/2026	UMA CHARAN MISHRA	2026-09-26	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner No-2 not executed,C.Fee Rs.12/-and H.C.B.A.Welfare Fee of Rs.50/- not affixed on the Vakalat.
99	D-ABLAPL/29514/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court.

100	D-CRLMP/29369/2026	PABITRA KUMAR BEHERA	2026-09-26	1. Mobile number and name of Informant/Victim to be redacted from Synopsis and page no.8.
101	D-ABLAPL/29365/2026	SAMBEET PATTANAYAK	2026-09-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. The informant and his details in ANX-2 be redacted and unredacted copy be sealed in a cover. 2.Declaration of paragraph not correctly mentioned.
102	D-WP(C)/44263/2026	NIRANJAN PANDA	2026-09-26	1. In affidavit, occupation of the deponent not furnished. 2. In cause title MAC case no wrongly furnished.
103	D-CRLMP/29127/2026	USHARANI PATI	2026-09-26	1.Name of Opp.Parties No.7 and 9 not furnished in the cause title.
104	D-CRLMP/29373/2026	SEVATI SOREN	2026-09-26	17-REFERENCE CERTIFICATE NOT FURNISHED.
105	D-BLAPL/29190/2026	ASUTOSH TRIPATHY	2026-09-26	1. Reference certificate is not correctly furnished. 2. The Lower Court mentioned in the Cause Title and petition does not tally with that of rejection order.
106	D-ABLAPL/29515/2026	SUSANTA SEKHAR PARIDA	2026-09-26	1. The Index has not been page marked.
107	D-CMP/44630/2026	TUSAR KUMAR MISHRA	2026-09-26	O.P No-8 being Dead,Details not furnished be corrected accordingly.
108	D-CMP/44798/2026	ANAM CHARAN PANDA	2026-09-26	Pages No-56 and 57 be properly arranged.
109	D-WP(C)/44275/2026	DHULESWAR CHOUDHURY	2026-09-26	1. In V. Nama one petitioner has signed in stead of 3 petitioners
110	D-CRLMP/29375/2026	SAROJANANDA MISHRA	2026-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature of the case(CRLMP) not furnished in Index.2. Reference Certificate not correctly furnished.3. Nomenclature of the case(CRLMP) in Sl.No.3 not correctly furnished in affidavit.
111	D-CRLMC/28741/2026	BIJAY KUMAR MOHANTY	2026-09-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of Annex-1 not filed
112	D-WP(C)/44266/2026	BANSHIDHAR SATAPATHY	2026-09-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee Rs 30/- deficient in W.P. 2. In affidavit, other petitioners have not authorized to swear the affidavit on their behalf

113	D-WP(C)/43807/2026	AJIT KUMAR MOHANTY	2026-09-26	1. Court fee Rs 36/- deficient in W.P 2. The date of execution of V. nama not furnished.
114	D-ABLAPL/29511/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. Page 8 is not readable 3. Lat Page of Annexure 1 is not paginated.
115	D-CRLMP/28789/2026	GOPINATH MISHRA	2026-09-26	1. Synopsis and Date chart not alphabetic paginated in Index.2. Name of father of Informant/Victim to be redacted from page no.9.
116	D-CRLMC/28651/2026	ALOK KUMAR DAS	2026-09-26	1. Annex-5 not properly page marked.
117	D-BLAPL/29122/2026	LAXMI CHARAN BEHERA	2026-09-26	Petition not page marked.
118	D-CRLMC/28718/2026	BISWARANJAN DALAI	2026-09-26	1. Annex-1 not properly page marked.
119	D-CRLMC/28713/2026	PRASANTA KUMAR SAHOO	2026-09-26	1. Disposal date of ABLAPL case not correctly furnished in Reference certificate.
120	D-WP(C)/44308/2026	ARUN KUMAR SAHU	2026-09-26	1. Page marking not done correctly in Annexure-2
121	D-ABLAPL/28546/2026	ARUN KUMAR ACHARYA	2026-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Details of the informant i.e. brother of the Victim need to be redacted from all places of Annexure 1.
122	D-CMP/44954/2026	SHAIKH RIAZUDDIN	2026-09-26	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Annexures are not accompanied with the Petition.Put up for further S.R after rectification.
123	D-WP(C)/41903/2026		2026-09-26	1.Detail address of Opp.party No.10 11 not furnished. 2.Name of Opp.party No.14 not properly mentioned.
124	D-CONTC/45301/2026	ADV	2026-09-26	1.Index,Synopsis AND date chart not signed by filing advocate.
125	D-ABLAPL/29304/2026	BADAL KUMAR BEHERA	2026-09-26	Synopsis is not paginated.2) PS case No. .and CT case does not match with C.T and Prayer.3) Name ,address, mobile No. of the victim/informant/relative be redacted from annxs-1 4 5 and 6.
126	D-CONTC/45302/2026	ADV	2026-09-26	1.index,Synopsis AND Date chart not signed by Filing advocate.
127	D-ABLAPL/29317/2026	T.DHIREN KUMAR DORA	2026-09-26	Name, address, mobile No. of the victim/informant be redacted from annx-1.
128	D-ABLAPL/29319/2026	RAKESH KUMAR DAS	2026-09-26	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.

129	D-ABLAPL/29457/2026	AMLAN MOHANTY	2026-09-26	1. Page Nos.12 14 15 19 20 21 and 22 are not legible properly.
130	D-CRLMC/28760/2026	KHAGESWAR BEHERA	2026-09-26	1. HBAWF Fee Rs.50/- to be paid on V.nama. 2. Certified copy of Annex-1 not filed.
131	D-WP(C)/44118/2026	LAMBODAR ACHARI	2026-09-26	I) Sale deed no. mentioned in Index, Book mark and para-8 of the petition not tally with annexure-2 .
132	D-WP(C)/43994/2026	MADHUMITA PANDA	2026-09-26	i) Annexure-4 not legible.
133	D-WP(C)/45424/2026	AUROBINDA SAHOO	2026-09-26	i) Date mentioned in para-8 of the petition not tally with annexure-2.
134	D-ABLAPL/29400/2026	ALOK KUMAR MOHAPATRA	2026-09-26	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Odia part of Annexure 1 is incomplete 3. Details of the Informant / Victim need to be redacted from all places of Annexure 1 and 2
135	D-ABLAPL/29424/2026	DEEPTI RANJAN JENA	2026-09-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In index, next page of Synopsis has not been page marked as A1. 2. Next Page of the Synopsis has not paginated as A1 3. Details of the Informant / victim need to be redacted from Annexure 1.
136	D-CRLMC/28885/2026	SOUMI DAS	2026-09-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION